

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Abdesh Kumar EC: 92222158	Desg: Peon Role: Orderly Posting: In the Court Previously presided over by Sh. Virender Kumar Bansal, Id. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Id. Principal District & Sessions Judge (HQs) Distt: Central THC
2.	Ram Ayodhya Shah EC: 90992/54264559	Desg: Chowkidar Role: Orderly Posting: In the Court Previously presided over by Sh. Virender Kumar Bansal, Id. Principal District & Sessions Judge Distt: New Delhi PHC	Desg: Chowkidar Role: Orderly Posting: In the Court of Id. Principal District & Sessions Judge (HQs) Distt: Central THC
3.	Mahesh Kumar EC: 90154/99261255	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Personal Office of Id. Principal District & Sessions Judge (HQs) Distt: Central THC
4.	Hira Lal Galami EC: 90402/36000738	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anju Bajaj Chandna, Id. Principal District & Sessions Judge Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anju Bajaj Chandna, Id. Principal District & Sessions Judge Distt: New Delhi PHC
5.	Bali Ram Gond EC: 88006421	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anju Bajaj Chandna, Id. Principal District & Sessions Judge Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anju Bajaj Chandna, Id. Principal District & Sessions Judge Distt: New Delhi PHC
6.	Deepak Kumar EC: 10586/12042883	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Personal Office of Ms. Anju Bajaj Chandna, Id. Principal District & Sessions Judge Distt: New Delhi PHC

- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- All the above mentioned officials shall be **STAND RELIEVED** from their respective postings with the directions to join at their transferee station forthwith.

(Signature)
17.08.2025

(VIRENDER KUMAR BANSAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

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255

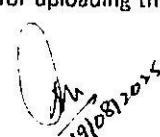
58055-58085

No..... ADMIN-III /Central/I.1(3)/P&I/2025

Dated, Delhi the 19 AUG 2025

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
4. The Dealing Officials, Personal File, Administration Branch - III, Central District, Tis Hazari, Delhi.
5. The Dealing Officials, Leave Seat, (Central), Delhi.
6. The Officers concerned.
7. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.
9. For uploading on Layers.
10. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.


19/08/2025
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI